



2026:AHC:39154-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. WRIT PETITION No. - 3908 of 2026

Ram Raj Yadav

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ramkripal Yadav
Counsel for Respondent(s)	:	G.A.

Court No. - 45

**HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.**

1. Heard learned counsel for the petitioner, learned AGA for the State and perused the record.
2. After some arguments, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it.
3. Learned AGA for the State has no object to the aforesaid prayer.
4. In view of the statement made, this writ petition is **dismissed** as withdrawn.

February 20, 2026

Nadim

(Achal Sachdev,J.) (Rajiv Gupta,J.)